

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3717
ANSWERED ON:19.04.2010
STREAMLINING OF TELECOM FACILITIES
Pandey Shri Ravindra Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has recovered five per cent of the total income of all telecom operators to streamline the telecommunications facilities in rural areas:
- (b) if so, the amount recovered by the Government from each telecom operator in the country particularly in Jharkhand during the last three years;
- (c) the amount spent by the Government to streamline telecommunication facilities in proportion to the amount recovered from Telecom Operators in the country particularly in Jharkhand during the said period, and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) & (b): Yes, Madam. A statement indicating the amount of Licence Fee (including 5% USOF Levy) recovered by the Government from each telecom operator in the country during the last three years is given in Annexure-I. There is no separate licence area for Jharkhand which is a part of Bihar Circle for this purpose. The amount recovered from each Telecom operator by the Government in the State of Bihar including Jharkhand is given in Annexure-II.
- (c) & (d): Detailed statements indicating the amount spent by the Government to streamline telecommunication facilities in the country including Jharkhand during the last three years are given in Annexure-III to Annexure-VI.